श्री जगदम्बी प्रसाद यादव (विहार) : श्रीमन्, मैं इस सम्बन्ध में एक निवेदन करना चाहता हूं, चूकि ड्राट से यह भी सबंधित है। ग्राज स्थिति यह है कि उन्होंने रबी की फमल के बारे में भी कहा था कि एग्जामिन करने के लिए टीम भेजेंगे। बिहार के सारे किसान बर्बाद हो रहे हैं ...

श्री उपसभापति : यह तो महाराष्ट्र के बारे में है ।

श्री जगदम्बी प्रसाद यादव : लेकिन मैं ध्यान श्राकिषत कर देना चाहता हूं। वहां के किसानों की भले ही फसल बर्बाद हो गई। श्राग्रिकलचर विभाग उस पर क्या विचार कर रहा है ? सारा देश उस स्थिति मे श्रा गया है, भले ही बाढ़ के लिए सिचाई मंत्री जिम्मेदार हों। लेकिन किसान की जो स्थिति बिगड़ी है उसके लिए कृषि मत्री जिम्मेदार होंगे।

## PAPERS LAID ON THE TABLE

Annual Report and Accounts (1969-70) of the Hindustan Photo Films Manufacturing Company Limited and other related papers

श्रौद्योगिक विकास मंत्रालय में उपमंत्री (प्रो॰ निद्धेश्वर प्रसाद) : श्रीमन्, मै श्री भोइनुल हक्ष चौधरी की श्रोर से निम्नलिखित पत्रो की एक-एक प्रति सभा पटल पर रखता हूं :

- (1) Ninth Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, for the year 1969-70, together with Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of Companies Act, 1956.
- (ii) Review (in English and Hindi) by Government on the working of the Company.
- (III) A statement (in English and Hindi) giving reasons for not laying simultaneously Hindi Vers'on of the document mentioned at (i) above.

[Placed in library. For (i) to iii) See 1.T. No. 688/71.]

Annual Report and Accounts (1969-70) of the National Instruments Led, Calculta, (Re-named as National Instruments and Ophthalmic Glass Ltd., Calculta) and other related papers

PROF. SIDDHESHWAR PRASAD: Sii, I also beg to lay on the Table:

- (1) Thirteenth Annual Report and Accounts of the National Instruments Limited, Calcutta, (Re named as National Instruments and Ophthalmic Glass I mited, Calcutta) for the year 1969-70, together with the Auditors' Report on the Accounts and Comments of the Comptioller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review (in English and Hindi) by Government on the working of Company.
- (iii) A statement (in English and Hindi) giving reasons for not laying simulataneously Hindi Version of the document mentioned at (i) above.

[Placed in library. For (i) (iii) See L.T. No. 738/71 ]

ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE HEAVY ELECTRICALS (INDIA) LTD., BHOPAL AND OTHER RELATED PAPERS.

PROF. SIDDHESHWAR PRASAD: Sir, I also beg to lay on the Table:

- (i) Fourteenth Annual Report and Accounts (English and Hindi) of the Heavy Electrical (India) Lim ted, Bhopal, for the year 1969-70, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon, under sub section (1) of sect on 619A of the Companies Act, 1956.
- (ii) Review (in English and Hindi) by Government on the working of the Company.

[Placed in library. See L.T. No. 841/71.]

FIII BOMBAY PUBLIC TRUST (GUJARAT)
(AMENDMINT) RULIS, 1971

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITI RAJ SINGH CHAUDHURY): Str., I beg to lay on the Table a copy of the Gujarat Government Notification No. GH/k/176/BPT/Rules/15081/E, dated the 8th July, 1971 publishing the Bombay Public Trusts (Gujarat) (Amendment) Rules, 1971, under sub sect on (4) of section 84 of the Bombay Public Trusts Act, 1950 read with clause (c)(v) of the Proclamat on, dated the 13th May, 1971, issued by the President in relation to the State of Gujarat, together with a statement for not laying simultaneously the Hindi Version of the Notification. [Placed in library. See L.T. No. 789/71.]